GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 2356
TO BE ANSWERED ON MARCH 05, 2020

MANUAL CLEANING OF SEWERS

NO. 2356. SHRI VINOD KUMAR SONKAR:

DR. JAYANTA KUMAR ROY:

SHRI BHOLA SINGH:

SHRI RAJA AMARESHWARA NAIK:

DR. SUKNTA MAJUMDAR:

SHRIMTI SANGEETA KUMARI SINGH DEO:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has proposed to provide financial support for wider acceptance of technologies to ensure no manual cleaning of sewer systems and if so, the details thereof;
- (b) whether the Government has proposed to provide several incentives for development of affordable housing and real estate sector and if so, the details thereof;
- (c) whether the Government has proposed to develop five new smart cities and if so, the details thereof; and
- (d) the other steps being taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI)

- (a) No, Sir.
- (b) The Ministry of Housing and Urban Affairs(MoHUA) is implementing Pradhan Mantri Awas Yojana-Urban with the objective of providing affordable houses to all eligible beneficiaries in urban areas of the country by the year 2022 through four components detailed in Annexure.

(c)&(d) DEPARTMENT for PROMOTION of Industry and Internal Trade (DPIIT) has intimated that the Finance Minister had announced the proposal for developing five new Smart cities in collaboration with the States. The sites for these cities would be selected on the basis of availability of contiguous land parcels, allocation of water and power for the project by the State Government and concurrence on the Institutional and Financial structure approved by the Government of India for Industrial Corridor Projects. Project development activities have been initiated in consultation with the respective State Governments.

Annexure referred to in reply to Part (b) of Lok Sabha Unstarred Question No 2356 regarding 'Manual cleaning of Sewers'.

Components under Pradhan Mantri Awas Yojana

- (i) "In-situ" Slum Redevelopment (ISSR): Central assistance of Rs. 1 lakh per house is admissible for all houses built for eligible slum dwellers.
- (ii) Affordable Housing in Partnership with public or private sector (AHP): Central assistance of Rs. 1.5 Lakh per Economically Weaker Section(EWS) house is provided by GoI in projects.
- (iii) Beneficiary-led individual house construction/enhancements (BLC): Under this vertical, central assistance of Rs. 1.5 lakh is extended to individual eligible families belonging to EWS categories.
- Credit Linked Subsidy Scheme (CLSS): An interest subsidy of (iv) 6.5%, 4% and 3% on loan amount up to Rs. 6 lakh, Rs. 9 lakh Rs. 12 and lakh are available for the beneficiaries belonging to and Economically Weaker section (EWS)/Low Income Group (LIG), Middle Income Group (MIG)-I and Middle Income Group (MIG)-II respectively seeking housing loans from Banks, Housing Finance Companies and other such institutions.
